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Title: Need to revise the wages of employees of BHPV-Vishakhapatnam.

SHRIMATI JHANSI LAKSHMI BOTCHA (BOBBILI): Mr. Deputy-Speaker, Sir, the BHPV Limited has been taken over by the BHEL in the month of May, 2008. This became possible because of the concerted efforts of the UPA Government. This benefited five thousand families. Although nearly ten months have passed since the take over, the issue of wage revision for employees, due from 1st January, 1997, still remains unaddressed. The employees there, are suffering a lot financially as they are still drawing their salaries based on the scales of 1992. Reconstitution of the BHPV Board is still in progress. Hence, I would request the Minister of Heavy Industries to instruct the concerned authorities to implement wage revision for the employees of BHPV, Visakhapatnam immediately.